

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 101 of 2014 and A.No. 202 of 2013 & IA No. 284 of 2014

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 101 of 2014

**Ms/ Wardha Power Co. Ltd. Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh and Ms. Meghana Aggarwal

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and Mr. Raunak Jain for MERC

Appeal No. 202 of 2013 & IA No. 284 of 2014

**Sai Wardha Power Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh and Ms. Meghana Aggarwal
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and Mr. Raunak Jain for MERC

ORDER

It is submitted by the learned counsel for the parties that there is some settlement talks.

Post the matter on **18th December, 2014** for reporting the settlement.

**(Justice Surendra Kumar)
Judicial Member
rkt/jsh**

**(Rakesh Nath)
Technical Member**